IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI

Appeal No. 726/252/ND/2018

In the matter of:

Newtech Villa Developers Pvt. Ltd.` ....**Appellant**
Vs.
ROC & Another. ....**Respondent**

Under Section: 252

Order delivered on 24.08.2018

CORAM
DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)

For the Appellant : Ms. Nikita Goel, CS
For the Respondent : Ms. Kusum Yadav,
Company Prosecutor
For the IT : Mr. Raghvendra Singh, Adv. with
Mr. Balkishan Ladhania, Adv.

ORDER

Matter is substantially heard. Learned Company Secretary to file one statement of the immovable property transacted by the company. For further consideration on 27.08.2018.

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Mukesh